

# **HIGH COURT OF CHHATTISGARH: BILASPUR**

## **ORDER**

No. 1264 /Confdl./2018  
II-2-4/2002 (Part-II)

Bilaspur, dated the 30<sup>th</sup> November, 2018

The following Judicial Officer of Higher Judicial Service, as specified in column No. (2) of the table below, in whose favour a certificate was issued vide Registry Order No. 269/Confdl./2016/II-2-4/2002 dated 07.04.2016, is, hereby, confirmed in Higher Judicial Service from the date mentioned in column No. (3): -

### **TABLE**

<b>S.No.</b>	<b>Name of Judicial Officer</b>	<b>Date of confirmation</b>
(1)	(2)	(3)
1.	Shri Jaideep Garg	01.08.2018

BY ORDER OF THE HIGH COURT

*2018 30-11-18*  
(NEELAM CHAND SANKHLA)  
REGISTRAR GENERAL

Endt. No. 1265 /Confdl./2018  
II-2-4/2002 (Part-II)

Bilaspur, dated the 30<sup>th</sup> November, 2018

Copy forwarded to: -

- (1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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(2)

- (9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- (15) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- (16) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (17) Registrar (Vigilance/I. & E.), High Court of Chhattisgarh, Bilaspur for information.
- (18) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (19) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
- (20) Shri Jaideep Garg, IX Additional District and Sessions Judge, Bilaspur for information.
- (21) District & Sessions Judge, Bilaspur for information.
- (22) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (23) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (24) Additional Registrar (Admn./ Classification/ D.E./ Judicial/ O/o R.G. & E./Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
- (25) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (26) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (27) Deputy Registrar (Accounts & Pay Bill/ Confidential), High Court of Chhattisgarh, Bilaspur for information.
- (28) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (29) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ I. & E./ Juvenile Justice Cell/ Library/ Pension / Protocol/ O/o R.G./ S. & A. Cell/Vigilance Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (30) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (31) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

  
30-11-2018

(NEELAM CHAND SANKHLA)  
REGISTRAR GENERAL